

(c) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) and (c). Do not arise.

Serving Ex-Civilian School Masters in the Army

5178. SHRI RAMESHWAR NEKHTRA: Will the Minister of DEFENCE be pleased to state:

(a) the number of ex-Civilian School Masters in various departments like Ordnance, MES, Garrison Engineers etc. under the Ministry;

(b) whether they are given seniority in terms of Army Instruction No. 241 of 1950;

(c) if not, the reasons therefor;

(d) whether they are entitled for protection of their previous basic pay on becoming surplus and subsequent redeployment in various categories under the Ministry in terms of Home Ministry O.M. No. 01/10/68-CS(III), dated the 4 December, 1968 implemented in your Ministry vide Army Order No. 65 of 1981 dated 15 June, 1981; and

(e) whether the Ministry of Defence is not treated as one department while implementing the provisions of C.P.R.O. 73/73 at the time of giving seniority to the employees posted from one Army to other?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) 499.

(b) and (c). Seniority of such Civilian School Masters as were adjusted against other posts before 1st July 1973, was regulated in the letter posts, in terms of Army Instruction No. 241 of 1950. Seniority of those

who were adjusted from 1st July 1973 onwards has, however, been determined, as in case of other group 'C' and group 'D' employees, in accordance with the general principle laid down by Ministry of Home Affairs for determination of seniority.

(d) No, Sir. The provisions of Army Order No. 65 of 1981 dated 15th June, 1981 are effective from the date of its issue only viz., 15th June 1981.

(e) No, Sir, not as one department.

Recognition of Sanitary Inspector's Diploma for Para-Medical Posts

5179. SHRI MOHD. ASRAR AHMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the 'Sanitary Inspector's Diploma' awarded by the All India Institute of Local Self Government, Bombay/New Delhi has been recognised by the Delhi Administration for para-medical posts under Delhi Municipal Corporation and New Delhi Municipal Committee etc.;

(b) whether Government and Delhi Administration received applications from the Institute of Public Health and Hygiene New Delhi for recognition of the S.I. Diploma in the Union Territory of Delhi; and

(c) what is the policy of Government and Delhi Administration for promotion of other para-medical institutions in Delhi and recognition of the Sanitary Inspectors' Diploma by the Institute of Public Health and Hygiene and other institutions in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The information is being collected and will be laid on the Table of the House.